

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 1909
TO BE ANSWERED ON 29TH DECEMBER, 2017**

NON-PAYMENT OF WAGES

1909. SHRI Y.S. AVINASH REDDY:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether AYUSH Para Medical Employees working under National Health Mission in Andhra Pradesh are not being paid salaries for the last one year;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the response of the Government in this regard and the steps taken to address the issue?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a) to (c): Public health is a State subject, therefore the Status of payment of salaries of AYUSH Para Medical Employees in Andhra Pradesh is not maintained by the Central Government. However, Government of India has adopted a strategy of co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs) in which the engagement of AYUSH Doctors / paramedics and their training is supported by the Department of Health & Family Welfare under National Health Mission, while the support for AYUSH infrastructure, equipment / furniture and medicines are provided by Ministry of AYUSH under shared responsibilities.

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